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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others
UNDER SECTION : 397, 398 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM		

1.	Dr. K. S. Ravichandran, Pcs S. Manjula Devi, Adv	For respondents in CA/ petitioners	
2.	P. H. Arvinth Pandian Sr. Advocate for Cibi Vishnu Sai Vihar	Counsel Mr Applicants	Sai vil
3	Deepa Mariappan for Adv. B. Shanaray	Counsel for R7-9	Deepa

ORDER

Counsel representing both parties are present. Heard argument in CA 1/2013.

Order is reserved.


(K. Anantha Padmanabha Swamy)
Member (Judicial)